

[To be published in the Gazette of India, Extraordinary, Part-II, section 3, sub-section (ii)]

Government of India
Ministry of Finance
(Department of Revenue)
Central Board of Indirect Taxes and Customs
Directorate of Revenue Intelligence

Notification No. 14/2019-Customs (N.T./CAA/DRI)

New Delhi, dated the 27th March, 2019

S.O. (E). - In pursuance of notification No. 60/2015-Customs (N.T.), published *vide* number G.S.R. 453(E), dated 4th June 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), and as amended by notification No. 133/2015-Customs (N.T.), published *vide* number G.S.R. 916(E) dated 30th November 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), issued by the Government of India, Ministry of Finance, Department of Revenue, under clause (a) of section 152 of the Customs Act, 1962 (52 of 1962), the Principal Director General, Revenue Intelligence, hereby appoints officers mentioned in column (5) of the Table below to act as a common adjudicating authority to exercise the powers and discharge the duties conferred or imposed on officers mentioned in column (4) of the said Table in respect of noticees mentioned in column (2) of the said Table for the purpose of adjudication of show cause notices mentioned in column (3) of the said Table, namely:-

TABLE

Sl. No.	Name of Noticee (s) and Address	Show Cause Notice Number and Date	Name of Adjudicating Authorities	Common Adjudicating Authority appointed
(1)	(2)	(3)	(4)	(5)
1.	M/s Global Impex Trading, Through Proprietor M. Sarafath Ali, 36/3, Haji Jumma Compound, Sewri Cross Road, Sewri (W), Mumbai-400015 and 4 others.	F. No. <u>DRI/MZU/E/Int-141/2018</u> DRI/MZU/E/Enq-134/2018 dated 27.02.2019.	Commissioner of Customs (Preventive), New Custom House, Ballard Estate, Mumbai. Commissioner of Customs (Preventive), Jamnagar, Sarda House, Bedi Bandar Road, Jamnagar.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Mumbai.
2.	M/s Cipla Ltd., Cipla House, Peninsula Business Park, Ganpatrao Kadam Marg, Lower Parel, Mumbai-400013.	F. No. DRI/KZU/CF/Enq-86 (Int-30)/2017 dated 06.03.2019.	Principal Commissioner/ Commissioner of Customs, Mundra PUB Building, Adani Port, Mundra, Kutch. Principal Commissioner/ Commissioner of Customs (Nhava Sheva-II), Jawaharlal Nehru Custom House, Raigad. Principal Commissioner/ Commissioner of Customs (Chennai-II) (Port-Import), Custom House, Chennai.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Mumbai.

			Principal Commissioner/ Commissioner of Customs (Export), Air Cargo Complex, Sahar, Andheri (E), Mumbai.	
			Joint/ Additional Commissioner of Customs (Chennai-VII) (Air Cargo), GST Road, New Custom House, Meenambakkam, Chennai.	
3.	M/s Suman Metal, Shop No. 4, Ground Floor, 202/204, S.V. Road, 3 rd Kumbharwada, Mumbai-400004 and 4 others.	F. No. DRI/MZU/F/ Int-05(3)/2016 dated 05.11.2018 read with corrigendum dated 15.03.2019.	Joint/Additional Commissioner of Customs (Nhava Sheva-III), Mumbai Zone-II, Jawaharlal Nehru Custom House, Raigad	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Mumbai (For Sl. No. 3 to 4 of the table).
4.	M/s Ratnaveer Stainless Products Pvt. Ltd., E-77, GIDC Salvi, Manjusar, Baroda, Gujarat and 4 others.	F. No. DRI/MZU/F/ Int-05(10)/2016 dated 27.10.2018 read with corrigendum dated 15.03.2019.	Joint/Additional Commissioner of Customs, Custom House, Navrangpura, Ahmedabad.	

[F. No. DRI/HQ-CI/50D/CAA-10/2019-CI]

(SUCHETA SREEJESH)
ADDITIONAL DIRECTOR

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1. Common Adjudicating Authority as per Column (5) of the table for adjudication of the case.
2. Adjudicating authorities as per column (4) of the table
3. Principal/ Additional Director General, DRI- Kolkata and Mumbai with the request to inform all the noticees to the show cause notices pertaining to their zone regarding appointment of Common Adjudicating Authority. It is also requested to send *the case files alongwith copy of SCN, RUDs and acknowledgement to the Common Adjudicating Authority appointed.*